

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 115 of 2020

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.12.2020

Name of the Company: Mercury Car Rentals Pvt Ltd
V/s
Shiva Industrial Security Agency (Gujarat) Ltd

Section: 9 of the Insolvency & Bankruptcy Code, 2016

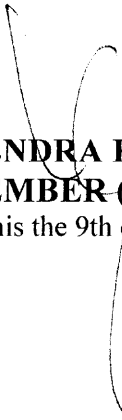
ORDER

Learned Counsel for the Operational Creditor appeared.

Learned Counsel for the Corporate Debtor appeared.

Pleadings are complete.

Matter to appear for hearing on 02.02.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)
Dated this the 9th day of December, 2020


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Prakash